

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**33.    IA 1617/2020 IA 1297/2021 IA 455/2020**  
**in C.P. (IB)/1268(MB)2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM    JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)    HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

**NAME OF THE PARTIES:**    **Jai Ambe Enterprise**  
  **V/s**  
  **S N Plumbing Pvt. Ltd.**

**APPEARANCE :**

**FOR THE APPLICANT                             : Adv. Pallavi Tayal**

**Section: 60(5) and 19(2) u/s 9 of Insolvency and Bankruptcy Code,**  
**2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.10.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
30.08.2022  
*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**